

COMMITTEE ON
ABSENCE OF MEMBERS FROM THE SITTINGS OF
THE HOUSE

(Seventh Lok Sabha)

FIFTEENTH REPORT

(Presented on 8-5-1984)

I, the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their Fifteenth Report.

2. The Committee held a sitting on the 7th May, 1984.

3. The Committee considered applications for leave of absence from six Members. The recommendations of the Committee with respect to the applications are given in the Appendix.

NEW DELHI;

May 7, 1984
Vaisakha 17, 1906 (Saka)

Vijayanandam
(P. V. G. RAJU)

Chairman,
Committee on Absence of Members
from the Sittings of the House

APPENDIX

(Vide para 3 of the Report)

Name of Member who has applied for leave of absence	Period for which leave applied for	Reasons for leave	Period for which leave of absence recommended by the Committee	Remarks
Shri Qazi Saleem	23.2.84 to 9.5.84=77days	Illness	23.2.84 to 6.4.84=44days	Member signed the register on 9.4.84.
Shri D. Pattuswamy	22.12.83 22.12.83=1 23.2.84 to 30.4.84=68 Total=69days	Illness	22.12.83=1 23.2.84 to 17.4.84=55 Total=56days	Member signed the register on 18.4.84.
Shri L.S. Tur	21.12.83 & 22.12.83=2 & 23.2.84 to 9.5.84=77 Total=79days	Detention in Jail	21.12.83 & 22.12.83=2 & 23.2.84 to 19.4.84=57 Total= *59days	
Shri Ananda Gopal Mukhopadhyay	2.3.84 to 27.4.84=57 days	Illness	2.3.84 to 21.4.84=51 days.	Member signed the register on 23.4.84.
Shri K.B. Choudhari	1.3.84 to 9.5.84=70 days	Illness	1.3.84 to 27.4.84=58 days	
Shri P.V.G. Raju	18.4.84 to 4.5.84=17 days	Visit to Pilgrim places for religious function.	18.4.84 to 4.5.84=17 days.	

*Since the Committee do not recommend leave for more than 59 days at me, Members may be granted leave as recommended.